

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 456
TO BE ANSWERED ON 04th FEBRUARY, 2025**

Primary Agricultural Credit Societies (PACS)

456 Shri Dushyant Singh

Will the Minister of Cooperation (सहकारिता मंत्री) be pleased to state:

- (a) the details regarding National Cooperative Exports Limited (NCEL), Bharatiya Beej Sahakari Samiti Limited (BBSSL) and the National Cooperative Organics Limited (NCOL) and the initiatives undertaken by these organisations to promote cooperatives across the country;
- (b) whether the Union Government aims to establish viable cooperatives in Panchayats, particularly focusing on sectors such as dairy and fishery cooperatives and the steps being taken to support their formation and growth, if so, the details thereof;
- (c) whether the Government has taken steps to digitize Primary Agricultural Credit Societies (PACS) by linking them with ERP (Enterprise Resource Planning) software and the manner in which these measures aim to improve efficiency and transparency within PACS, if so, the details thereof, and
- (d) the total number of PACS onboarded onto the ERP software till date, along with the details of the regions or States where implementation of PACS have been most successful?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a): With the approval of the Union Cabinet, the Ministry of Cooperation has set up three new national-level cooperative societies under MSCS Act 2002:

- a) National Cooperative Exports Limited (NCEL),
- b) National Cooperative Organics Limited (NCOL),
- c) Bharatiya Beej Sahkari Samiti Limited (BBSSL).

The cooperatives of all levels, who are interested in activities specified for each of above societies. The details are as under:

1. National Co-operative Exports Limited (NCEL): The NCEL has been promoted by Indian Farmers Fertilizer Cooperative Limited (IFFCO), Krishak Bharati Cooperative Limited (KRIBHCO), National Agricultural Cooperative, Marketing Federation of India Limited (NAFED), Gujarat Cooperative Milk Marketing Federation Limited (GCMMF) and National Cooperative Development Corporation (NCDC) to undertake export of surpluses of goods and

services of cooperatives and related entities including promotional activities. So far 8,863 cooperatives have become members of NCEL.

Initiatives undertaken by NCEL to promote cooperatives across the country:

- i. NCEL has exported 10,42,297.81 MT of 36 agricultural commodities worth Rs. 4,121 crores during the Financial Year 2024-25.
- ii. NCEL has earned a Net Profit of Rs. 26.40 crore and distributed dividends at the rate of 20% on the paid-up share capital to its member cooperative societies for the financial year 2023-24.
- iii. NCEL has approached all States/UTs to identify such Agriculture and allied sector products that have a comparative advantage at the global level, which can be encouraged for export through NCEL and also to nominate a suitable agency, which will work as a nodal agency on behalf of the state government with NCEL.

2. National Cooperative Organics Limited (NCOL): The NCOL has been promoted by the National Dairy Development Board (NDDB), GCMF, NAFED, National Cooperative Consumers' Federation of India Limited (NCCF), and National Cooperative Development Corporation (NCDC) to provide institutional support for aggregation, certification, testing, procurement, storage, processing, branding, labelling, packaging, logistic facilities, marketing of organic products through its member Cooperatives including PACS/FPOs. The NCOL will help in marketing of authentic and certified organic products to increase production of organic products by the cooperatives at various levels. So far 5,184 cooperatives have become members of NCOL.

Initiatives undertaken by NCOL to promote cooperatives across the country:

- i. NCOL has launched the 'Bharat Organics' brand for organic staples in Delhi NCR through Safal outlets and has introduced 20 organic products, including Atta, pulses, sweeteners, and spices, in Safal retail stores and other market channels.
- ii. NCOL has entered into Memorandum of Understanding (MoU) with the Uttarakhand Organic Commodity Board (UOCB) and procured 40 MT of premium organic Basmati Paddy from Uttarakhand. Farmers received a ₹5 per kg premium above the market price.
- iii. NCOL has initiated procurement of organic-certified Tur (Pigeon Pea) from Vidarbha, Maharashtra, during the current Rabi season, offering an additional ₹5 per kg premium along with service charges for service providers.
- iv. NCOL has signed Memorandums of Understanding (MoUs) with nodal agencies of 8 States/UTs for the procurement of certified organic products and has identified nodal agencies in 24 other States/UTs for signing MoUs with them.
- v. NCOL has collaborated with APEDA to include Cooperatives as a legal entity under the National Program for Organic Production (NPOP).

3. Bharatiya Beej Sahakari Samiti Limited (BBSSL): The BBSSL has been promoted by IFFCO, KRIBHCO, NAFED, NDDB, and NCDC to undertake production, procurement & distribution of quality seeds under single brand through cooperative network to improve crop yield and develop a system for preservation and promotion of indigenous natural seeds. BBSSL will help in increasing the production of quality seeds in India through cooperatives thereby reducing

the dependence on imported seeds, enhancing agriculture production and providing boost to rural economy. So far 17,425 cooperatives have become members of BBSSL.

Initiatives undertaken by BBSSL to promote cooperatives across the country:

- i. BBSSL is setting up retail outlets for the distribution of 'Bharat Beej' through all available marketing channels including private.
- ii. During Rabi 2023-24 season, 11,575.45 quintals of foundation seed were produced.
- iii. During Kharif 2024 season, 3,820 quintals of foundation seed were produced.
- iv. During Rabi 2024 season, BBSSL has sown 49 varieties of 8 Crops in 5,596 hectares of area across 6 states for the production of approximately 1,64,804 quintals of foundation and certified seeds.
- v. BBSSL has so far received license in 11 States/UTs.

(b): The Government on 15.02.2023, has approved the Plan for strengthening cooperative movement in the country and deepening its reach up to the grassroots. The Plan entails establishment of new multipurpose PACS, Dairy and Fishery cooperative societies covering all the Panchayats/ villages in the country including the underserved regions in the next five years, through convergence of various existing GOI schemes, including Dairy Infrastructure Development Fund (DIDF), National Programme for Dairy Development (NPDD), PM Matsya Sampada Yojana (PMMSY), etc, with the support of National Bank for Agricultural and Rural Development (NABARD), National Dairy Development Board (NDDB), National Fisheries Development Board (NFDB) and State Governments.

In order to ensure effective and timely implementation of the plan, Ministry of Cooperation in coordination with NABARD, NDDB and NFDB has launched a Standard Operating Procedure (Margdarshika) on 19.9.2024, indicating the targets and timelines for all stakeholders concerned. As per Margdarshika, Joint Working Committee (JWC) at the district level have been formed by States/ UTs to ensure timely execution of the plan at the grassroot level.

As per National Cooperative Database, till now 3,654 new multipurpose PACS, 8,256 dairy and 990 fishery cooperatives have been registered in the country since the launch of this initiative.

(c): Government of India is implementing the Project for Computerization of functional PACS with a total financial outlay of ₹2,516 Crore, which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). This common ERP software is provided to all the PACS in the project, across the country, to capture data on all functionalities of PACS, both credit and non-credit. This software is customizable for state-specific needs.

The ERP (Enterprise Resource Planning) based common national software brings about efficiency in PACS performance through a Common Accounting System (CAS) and Management Information System (MIS). Further, governance and transparency in PACS also improves, leading to speedy disbursement of loans, lowering of transaction cost, reduction in imbalances in payments, seamless accounting with DCCBs and StCBs.

(d): A total of 50,455 PACS have been onboarded on ERP Software and hardware has been procured by 30 States/UTs. State-wise list of onboarded PACS is attached as **Annexure**.

Annexure

S. No	State/ UT	PACS selected for Computerization	ERP Onboarded
1.	Maharashtra	12,000	10,979
2.	Rajasthan	6,781	4,206
3.	Gujarat	5,754	5,249
4.	Uttar Pradesh	5,686	2,978
5.	Karnataka	5,491	2,077
6.	Madhya Pradesh	4,536	4,516
7.	Tamil Nadu	4,532	4,529
8.	Bihar	4,495	4,440
9.	West Bengal	4,167	1,103
10.	Punjab	3,482	1,720
11.	Andhra Pradesh	2,037	1,734
12.	Chhattisgarh	2,028	2,010
13.	Himachal Pradesh	1,789	836
14.	Jharkhand	1,500	1,467
15.	Haryana	710	617
16.	Uttarakhand	670	185
17.	Assam	583	580
18.	J & K	537	531
19.	Tripura	268	245
20.	Manipur	232	45
21.	Nagaland	231	33
22.	Meghalaya	112	103
23.	Sikkim	107	107
24.	Goa	58	35
25.	ANI	46	46
26.	Puducherry	45	37
27.	Mizoram	25	25
28.	Arunachal Pradesh	14	11
29.	Ladakh	10	9
30.	DNH & DD	4	2
Total		67,930	50,455